

File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली ∕ New Delhi- 110003 दिनॉक ∕ Dated: 15th December 2020

ORDER

There shall be Special Bench at NCLT Amaravati to attend the matters listed before Shri Bhaskara Pantula Mohan, Member (Judicial). Shri Bhaskara Pantula Mohan, Member (Judicial) is on leave. The Special Bench shall attend the matters through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT Amaravati

Shri K. Anantha Padmanabha Swamy, Member (Judicial)

Shri K. Anantha Padmanabha Swamy, Member (Judicial) shall first take up the matters of their own Division Bench and then attend the matters of Special Bench.

The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 25.11.2020 for 16.12.2020 only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwa hati/Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati/ Indore.
- 4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 5. NCLT web site/ Notice Board.
- 6. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 10. All Bar Councils.